

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
STARRED QUESTION NO.92  
TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2023**

**BENEFICIARIES OF NFSA**

**\*92. SHRI D.K. SURESH:  
SHRIMATI SUMALATHA AMBAREESH:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether it is a fact that the National Food Security Act, 2013 (NFSA) has been implemented in the country;**
- (b) if so, the details thereof;**
- (c) the details of all India coverage of beneficiaries under the said scheme for the last three years, rural, urban and year-wise;**
- (d) whether the Government has any proposal to modify the scheme to cover more number of beneficiaries; and**
- (e) if so, the details thereof?**

**A N S W E R  
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION AND TEXTILES  
(SHRI PIYUSH GOYAL)**

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**(a) to (e): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 92 DUE FOR ANSWER ON 26.07.2023 IN THE LOK SABHA.**

**(a) & (b): The National Food Security Act (NFSA) 2013, came into force on July 5, 2013. The Act has been implemented in all States/UTs successfully.**

**(c): The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. A statement indicating the State/UT-wise intended coverage and the actual coverage during the last three years is at Annexure.**

**(d) & (e): Corresponding to all-India coverage of upto 75% of the rural and upto 50% of the urban population, State/Union Territory-wise percentage coverage was determined by the then Planning Commission (Now NITI Aayog) using the 68<sup>th</sup> round of National Sample Survey Organization (NSSO) Household Consumption Expenditure Survey (2011-12), Tendulkar Poverty estimates (2011-2012) and 2011 Population Census data and uniform methodology across states.**

**At present, no proposal to modify the scheme for enhancement of coverage of beneficiaries under the Act is under consideration of the Government.**

**However, the Central Government to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, has decided to provide food grains free of cost to Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries under NFSA, for a period of one year beginning from 1<sup>st</sup> January 2023. As per Central Government decision, inter-alia two food subsidy schemes have been subsumed as Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). Under this scheme Free foodgrain is being distributed through Targeted Public Distribution System (TPDS) from 1<sup>st</sup> January 2023.**

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**ANNEXURE**

**ANNEXURE REFERRED TO IN PART (c) OF THE LOK SABHA STARRED QUESTION NO. 92 DUE FOR ANSWER ON 26.07.2023 REGARDING “BENEFICIARIES OF NFSA”.**

**Statement indicating the State/UT-wise intended coverage and the actual coverage during the last three years.**

S. No	Name of the States/UTs	Percentage Coverage (In %)		Intended Coverage (In lakh)			Actual Coverage (In lakh)			
		Rural	Urban	Rural	Urban	Total	2021 (31.03.21)	2022 (31.03.22)	2023 (31.03.23)	2023 (19.07.23)
1	Andhra Pradesh	60.96	41.14	200.20	68.03	268.23	268.22	268.22	268.22	268.22
2	Arunachal Pradesh	66.31	51.55	7.09	1.62	8.71	8.40	8.40	8.40	8.40
3	Assam	84.17	60.35	225.41	26.49	251.90	250.30	251.17	251.17	251.17
4	Bihar	85.12	74.53	783.74	87.42	871.16	871.16	871.16	871.16	871.16
5	Chhattisgarh	84.25	59.98	165.16	35.61	200.77	200.77	200.77	200.77	200.77
6	Delhi	37.69	43.59	1.58	71.20	72.78	72.78	72.78	72.78	72.78
7	Goa	42.24	33.02	2.33	2.99	5.32	5.32	5.32	5.32	5.32
8	Gujarat	74.64	48.25	258.78	124.06	382.84	341.71	345.15	344.15	344.15
9	Haryana	54.61	41.05	90.28	36.21	126.49	126.49	126.49	126.49	126.49
10	Himachal Pradesh	56.23	30.99	34.68	2.14	36.82	28.64	28.64	28.64	28.64
11	Jharkhand	86.48	60.20	216.52	47.73	264.25	263.70	264.26	264.12	264.19
12	Karnataka	76.04	49.36	285.55	116.38	401.93	401.93	401.93	401.93	401.93
13	Kerala	52.63	39.50	91.87	62.93	154.80	154.80	154.80	154.80	154.80
14	Madhya Pradesh	80.10	62.61	420.83	125.59	546.42	470.47	482.59	511.32	511.32
15	Maharashtra	76.32	45.34	469.72	230.45	700.17	700.17	700.17	700.17	700.17
16	Manipur	88.56	85.75	17.91	7.15	25.06	18.60	19.97	20.08	20.08
17	Meghalaya	77.79	50.87	18.43	3.03	21.46	21.46	21.46	21.46	21.46
18	Mizoram	81.88	48.60	4.33	2.73	7.06	6.68	6.68	6.68	6.81

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19	Nagaland	79.83	61.98	11.23	3.56	14.79	14.05	14.05	14.05	14.05
20	Odisha	82.17	55.77	287.19	39.02	326.21	324.33	324.15	325.03	325.03
21	Punjab	54.79	44.83	94.88	46.63	141.51	141.51	141.51	141.51	141.51
22	Rajasthan	69.09	53.00	356.09	90.53	446.62	440.01	440.01	440.01	440.01
23	Sikkim	75.74	40.36	3.45	0.61	4.06	3.79	3.79	3.81	3.81
24	Tamil Nadu	62.55	37.79	232.62	132.08	364.70	364.69	364.69	364.69	364.12
25	Telangana	60.96	41.14	143.08	48.62	191.70	191.62	191.62	191.62	191.62
26	Tripura	74.75	49.54	20.26	4.76	25.02	24.83	24.83	24.32	24.43
27	Uttar Pradesh	79.56	64.43	1234.09	286.52	1520.61	1465.94	1487.44	1497.77	1497.77
28	Uttarakhand	65.26	52.05	45.85	16.09	61.94	61.94	61.94	61.94	61.94
29	West Bengal	74.47	47.55	463.31	138.53	601.84	601.84	601.84	601.84	601.84
30	A&N	24.94	1.70	0.61	0.02	0.63	0.61	0.61	0.61	0.61
31	DNH&DD	69.93	54.17	1.70	1.85	3.56	2.86	3.02	2.73	2.69
32	Lakshadweep	35.30	33.56	0.05	0.17	0.22	0.22	0.22	0.22	0.22
33	Chandigarh (DBT)	38.54	47.26	0.11	4.85	4.96	2.80	2.76	2.76	2.99
34	Puducherry (DBT)	59.68	46.94	2.35	3.99	6.34	6.30	6.23	6.34	6.34
35	J&K	63.93	46.93	56.87	15.82	72.69	72.41	72.41	72.41	72.41
36	Ladakh	55.65	41.62	1.18	0.26	1.44	1.44	1.44	1.44	1.44
<b>Total</b>		<b>75.00</b>	<b>50.00</b>	<b>6249.33</b>	<b>1885.69</b>	<b>8135.01</b>	<b>7932.80</b>	<b>7972.53</b>	<b>8010.78</b>	<b>8010.70</b>

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